

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**LOK SABHA
UNSTARRED QUESTION NO.1358
TO BE ANSWERED ON 30TH JULY, 2024**

Sea Turbulence

1358. DR. M P ABDUSSAMAD SAMADANI:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state :

- (a) whether the Government is aware of the frequent incidents of sea turbulence in various places including Palappetti, Ajmer Nagar, Veliamkode, Thannithura, Pathumuri, Arayan Kadappuram, Sulthan Valav, Vaadikkal, Pallivalappu, Vaakkad, Edakkappuram, Puthiyakadappuram, Anchudi, Cheeraan Kadappuram, Chaappapadi, Alungal Beach, other coastal places in Parappanangadi etc. along the Arabian Sea shores in the Ponnani Lok Sabha Constituency of the State of Kerala;
- (b) if so, the remedial measures have been taken or are planned by the Government to protect the seashore, including the construction of a permanent sea wall; and
- (c) whether the Government proposes to allocate special funds to address the hardships faced by poor fishermen, including compensation for damaged houses and loss of livelihood, if so, the details thereof?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) & (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been recently informed by the Government of Kerala about the incidents of sea turbulence in various places of Ponnani Lok Sabha Constituency. Construction of standalone sea wall and coastal protection works are not covered under the ambit of the fisheries development schemes implemented by the Ministry of Fisheries, Animal Husbandry and Dairying. However, development of fishing harbours and fish landing centres is supported under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) and these infrastructure facilities supported *inter-alia* comprises of need based waterside and landside facilities like breakwaters, training walls and groynes primarily to create shelter and tranquil basin for smooth operations of fishery activities, protection of lives and assets of fishermen during the rough weather and natural calamities.

The Government of Kerala has reported that National Centre for Coastal Research has taken up a detailed study of these reaches for identifying suitable protection method. It is further reported that, keeping in view of the recurring sea attack incidents in the above areas, the Government of Kerala has already taken up various protection works such as reformation of damaged seawall at vulnerable reaches, maintenance works of coastal seawalls, coastal protection works and protection works to houses using geobags.

(c) : The 15th Financial Commission has recommended Rs 1000 crore for resettlement of displaced people affected by erosion during the period from 2021-26 under the National Disaster Response Fund (NDRF). The relief for Damaged House/Huts is provided under NDRF/SDRF on account of disaster as per MHA OM No. 33-03/2020-NDM-I (Vol-II) dated 10th October, 2022 and fisheries sector is also included.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) *inter alia* provides financial assistance for creation of livelihood opportunities such as replacement of boats and nets to traditional fishermen, up-gradation of existing fishing vessels for export competency, acquisition of deep-sea fishing vessels, alternative/additional livelihood activities like seaweed culture & bivalve culture, cage culture, ornamental units, training & skill development, support towards cold-chain and marketing facilities like fish markets, fish kiosk etc. In order to ensure safety of fishers, support for communication/tracking devices, sea-safety kits, livelihood and nutritional support for socio-economically backward and active traditional fisher's families during fish ban/lean periods. Further Group Accident Insurance to fishers is also provided under the scheme. The insurance cover includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) insurance coverage for hospitalization expenses in the event of accident for a sum of Rs.25,000/-. During last 4 years of implementation of PMMSY (2020-21 to 2023-24), the Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has accorded approvals to the fisheries development proposals of Government of Kerala amounting to Rs. 1104.04 crore with the central share of Rs 444.02 crore for development of fisheries and creation of livelihood opportunities to fishers in the State.
